

**GOVERNMENT OF INDIA**  
**MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**RAJYA SABHA**  
**QUESTION NO 12.11.2010**  
**ANSWERED ON**  
**GUIDELINES FOR FREE DISTRIBUTION OF FOODGRAINS AMONG POOR .**

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Shri Avtar Singh Karimpuri

Will the Minister of COALCOALCOALCOALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) whether Government has formulated any guideline for free distribution of foodgrains among the poor after Hon`ble Supreme Court`s order;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) to (c) Foodgrains are being allocated at highly subsidized prices under the Targeted Public Distribution System (TPDS) and other welfare schemes to ensure food security to the most vulnerable sections of the society. At present under TPDS, Government makes allocation of foodgrains to 6.52 crore Below Poverty Line families, including 2.43 crore Antyodaya Anna Yojana families @ 35 kg. per family per month. Allocation of foodgrains at subsidized rates is also made for 11.52 crore Above Poverty Line families ranging between 15 kg. and 35 kg. per family per month. Further, this Department has been making allocations for other Welfare Schemes and natural calamities among others and additional allocation of foodgrains depending upon availability of stocks and the requirement/requests received from State/UTs. In view of the orders of the Hon`ble Supreme Court dated 31.08.2010, in September, 2010, Government has made an adhoc additional allocation of 25 lakh tons of wheat/rice at BPL prices for six months.